

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 7/9/NCLT/AHM/2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2020

Name of the Company:

Quality Packaging
V/s
Baid Industries Pvt Ltd

Section:

Section 9 of the Insolvency & Bankruptcy Code

ORDER

Learned PCS Ms. Richa Goyal appeared for the Operational Creditor.

Learned Counsel Ms. Khyati Punjabi appeared for the Corporate Debtor.

Affidavit in reply is not filed. Matter is proceeded without reply of Corporate Debtor.

Matter to appear for further consideration on 18.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 3rd day of November, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)